## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 117/(MAH)/2013 CA No.

CORAM:

I

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES:

Ishwardas Rasiwasia @ Agrawal

V/s.

M/s. Akshay Ispat Udyog Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

M-5-Bleardway

V. P. Vernea Adv-fer Averning

Petitioner

PC = Fr

## <u>Order</u> <u>CP No. 117/397-398/CLB/MB/MAH/2013</u>

At request of the parties, list this matter for hearing on 25.10.2016.

sd/-

B.S.V. PRAKASHKUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)